

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 28.03.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER :

CP/35/2017

NAME OF THE PETITIONER(S) :

RADHAKRISHNAN SATHURAPPAN

NAME OF THE RESPONDENT(S) :

EZON ENERGY SOLUTIONS PVT LTD

UNDER SECTION :

241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Genicon Associates


Counsel for Petitioner

S. J. H. S.

ORDER

Counsel for the Petitioner is present. No representation on behalf of the Respondent. The matter stands adjourned for the presence of the Respondent, failing which an appropriate order will be passed. Put up on **10.06.2019 at 10.30 A.M.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)